

17-12-96 Learned counsel Mr.H. Rashid for the Contempt petitioners. Mr.S.Ali Sr.C.G.S.C. seeks time for instructions. List for order on 10-1-97.

Show cause has not been filed.

AN
16/12

lm

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Member

1) Service reports are still awaited.

10-1-97

Mr.H.Rashid for the petitioners.

Mr.S.Ali, Sr.C.G.S.C. for the respondents. Show cause has not been received. Service Report are still awaited.

List for order on 13-2-97.

JK
9/97

lm

W
10/1

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Member

1) Memo of appearance has not been filed by Mr. S. Ali

13-2-97

Adjourned for order on 3-3-97.

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Member

JK
Vice-Chairman

2) Service Reports are still awaited.

lm

W
10/2

3) Show Cause has not been filed.

JK
12/2

3.3.97

There is nobody to represent the petitioners. Perused the petition and we find no ground to proceed with the contempt petition.

The contempt petition is dismissed.

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Member

JK
Vice-Chairman

trd

W
6/3

14/3/97
Copy of order has been sent to the D.Lectrs for issuing the same to parties.

JK
19/3 Issued vide
D.No. 844 to 847
D. 18.3.97
JK